

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/179(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Sidhartha Sharma, Adv.] For the Operational Creditor
Mr. Rishav Dutt, Adv.]
Mr. Rohit Sharma, Adv.]
Mr. Aman Katurka, Adv.]

Mr. Tanoy Agarwal, Adv.] For the Corporate Debtor
Mr. Rohit Bhattacharjee, Adv.]

ORDER

1. Ld. Counsel for both sides present.
2. Ld. Counsel seeks some time to file reply affidavit.
3. At request, one last chance is given to file reply-affidavit failing which the right to file reply shall stand closed.
4. List this matter for hearing on **28.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**